## HIGH COURT OF SIKKIM Record of Proceedings

## I.A. No. 01 of 2023 in RSA/105/2023(Filing No.)

NIM DAWA SHERPA AND ANOTHER

**APPLICANTS** 

**VERSUS** 

LAKPA SHERPA AND OTHERS

**RESPONDENTS** 

Date: 09.05.2025

CORAM:

## THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Applicants Mr. Sajal Sharma, Advocate (Legal Aid Counsel).

For Respondents

R-1 Ms. Tara Devi Chettri, Advocate.

R-2, R-3, R-4 & R-5 None present.

## **ORDER**

In view of the Order passed today in I.A. No. 04 of 2025 in RSA/105/2023(Filing No.), list this matter on 05-06-2025.

Judge 09.05.2025

ds/sdl